

In the Central Administrative Tribunal
Principal Bench: New Delhi

OA No.1038/92

Date of decision: 15.01.1993.

Shri Vijay Kumar Malhotra

...Petitioner

Versus

Union of India through the
General Manager, Northern
Railway, Baroda House,
New Delhi & Others

...Respondents

Coram:-

The Hon'ble Mr. I.K. Rasgotra, Member (A)

For the petitioner

Shri R.K. Relan, Counsel.

For the respondents

None

Judgement(Oral)

The learned counsel for the petitioner stated that the petitioner is dead and, therefore, he would accordingly like to withdraw this Application. This O.A. is dismissed, as withdrawn. No costs.

I.K. Rasgotra
(I.K. RASGOTRA)
MEMBER(A)